

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 818
ANSWERED ON 03RD DECEMBER, 2015

FDI IN NHS

818. SHRI KODIKUNNIL SURESH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

सड़क परिवहन और राजमार्ग मंत्री

- (a) whether Foreign Direct Investment (FDI) is proposed to be introduced in the construction of National Highways in the country;
- (b) if so, the details thereof; and
- (c) the measures being taken to keep the interest of the people while fixing toll on highways constructed/to be constructed through FDI?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

- (a) and (b) 100% Foreign Direct Investment (FDI) is already permitted in Highway Sector through automatic route. FDI proposals outside the automatic route require prior approval of the Government through the Foreign Investment Promotion Board (FIPB).
- (c) User Fee (Toll) is levied and collected as per applicable Fee Rules and provisions of the concession agreements. No separate user fee has been fixed for highways constructed/to be constructed through FDI.
